

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Social Welfare Board, New Delhi, for the year 1979-80.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (1) above. [Placed in Library. See No. LT-2373/81]

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Education and Culture (Department of Education) for 1981-82. [Placed in Library. See No. LT-2374/81].

(4) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Education and Culture (Department of Culture) for 1981-82. [Placed in Library. See No. LT-2375/81].

(5) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Social Welfare for 1981-82. [Placed in Library. See No. LT-2376/81].

DETAILED DEMANDS FOR GRANTS, 1981-82 OF MINISTRY OF WORKS AND HOUSING

SHRI BHISHMA NARAIN SINGH: I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Works and Housing for 1981-82. [Placed in Library. See No. LT-2377/81].

DETAILED DEMANDS FOR GRANTS, 1981-82 OF MINISTRY OF PLANNING

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Planning for 1981-82. [Placed in Library. See No. LT-2378/81].

ANNUAL REPORT OF BANANA AND FRUIT DEVELOPMENT CORPORATION LTD., MADRAS FOR 1979-80

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND

RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Banana and Fruit Development Corporation Limited, Madras, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-2379/81].

DETAILED DEMANDS FOR GRANTS, 1981-82 OF DEPARTMENT OF ATOMIC ENERGY

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Atomic Energy for 1981-82. [Placed in Library. See No. LT-2380/81].

REVIEW AND ANNUAL REPORT OF NATIONAL SEEDS CORPORATION, NEW DELHI FOR PERIOD ENDED 31-5-80

SHRI BALESHWAR RAM: On behalf of Shri R. V. Swaminathan I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

(1) Review by the Government on the working of the National Seeds Corporation, New Delhi for the year ending 31st May, 1980.

(2) Annual Report of the National Seeds Corporation, New Delhi, for the year ending 31st May, 1980 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-2381/81].